

(c) 9,547 tonnes gift maize was given to Bihar for free distribution.

CENTRAL WAREHOUSES IN ANDHRA PRADESH

2097. SHRI V. NARASIMHA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of central warehouses constructed in Andhra Pradesh so far; and

(b) the present stock position of rice in the warehouses and the quantity of rice supplied to other States from these warehouses?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) The Central Warehousing Corporation has constructed 23 warehouses in Andhra Pradesh so far and purchased one building and had it converted into a warehouse.

(b) Stock of rice in these 24 warehouses as on 31-10-1967 was 9,409 tonnes.

Quantities of rice supplied to the other States from these warehouses were 5,698 tonnes during the year 1966 and 14,430 tonnes during 1967 up to 31st October, 1967.

JOINT MANAGEMENT COUNCIL IN H.S.L., VISAKHAPATNAM

2098. SHRI NAMBIAR :
SHRI P. RAMAMURTI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that there is no Joint Management Council in the Hindustan Sipyard, Visakhapatnam; and

(b) if so, the action taken by Government to constitute it ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) Various steps, including personal discussions with the management and the union, were taken, but these did not yield fruitful results.

REORGANISATION IN BURMA SHELL, DELHI BRANCH

2099. SHRI NAMBIAR :
SHRI BHAGABAN DAS :
SHRI K. RAMANI :
SHRIMATI SUSEELA
GOPALAN :
SHRI JYOTIRMOY BASU :
SHRI UMANATH :
SHRI C. K. CHAKRAPANI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to unilateral scheme of re-organisation started by the management of Burmah Shell, Delhi Branch;

(b) if so, the main features of the scheme;

(c) whether Government have taken up the matter with the management against this unilateral reorganisation scheme; and

(d) if so, the result thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No, Sir.

(b) to (d). Do not arise.

MALAVIYA COMMITTEE ON LABOUR WELFARE

2100. SHRI SHRI CHAND GOEL :
SHRI DEORAO PATIL :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the date of the formation of the Malaviya Committee on labour welfare to go into the functioning of the various welfare schemes in operation in the industrial establishments, and to suggest improvements;

(b) its composition and term of reference;